POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF JYOTHI INFRAVENTURES LIMITED

Registered Office: Plot No. 13, Guttala Begumpet, Varun Building, Kavuri Hills, Madhapur, Hyderabad – 500 081.
Tel. No. 040-23353337; Fax No. 040-40036584; **E-mail-id: jyothiinfra@gmail.com**

The details, subsequent to the completion of the Open Offer made vide Public Announcement dated December 7, 2010 under the SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto, by **Mrs Tammineedi Sailaja ('Acquirer')** to acquire 12,00,020 equity shares of Rs.10/- each representing 20% of the voting capital of Jyothi Infraventures Limited at a price of Rs. 4/- per fully paid-up Equity Share and Re. 1/- per partly paid Equity Share payable in cash, are as under:

1. Name of the Target Company : Jyothi Infraventures Limited
2. Name and Address of the Acquirer : Mrs Tammineedi Sailaja
   8-2-293-82-NL-109 Plot No. 109, MLA, MPs Colony
   Road No. 10C, Jubilee Hills, Hyderabad – 500 033.
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Venture Capital and Corporate Investments Pvt. Ltd.
5. Date of Opening of the Offer : Monday, January 31, 2011
6. Date of Closing of the Offer : Saturday, February 19, 2011
7. Details of the acquisition

Sr. No.	PARTICULARS	PROPOSED IN THE OFFER DOCUMENT	ACTUALS
1.	Offer price - Fully Paid Offer price - Partly Paid	Rs. 4/- Rs. 1/-	Rs. 4/- Rs. 1/-
2.	Share holding of Acquirer (No. & %) before P. A. & Share Purchase Agreement (SPA)	NIL	NIL
3.	Shares acquired under Share Purchase Agreements (No. & %)	38,80,600 (64.68%)	38,80,600 (64.68%)
4.	Shares acquired in the open offer (No. & %)	12,00,020 (20.00%)	Fully Paid : 32, 200(0.54%) Partly Paid: 33, 800(0.56%)
5.	Size of the open offer (No. of shares multiplied by offer price per share)	Rs. 48,00,080/-	Fully Paid : 1, 28,800/- Partly Paid: 33,800/-
6.	Shares acquired after P.A. but before 7 working days prior to closure date, if any (No. & %)	NIL	NIL
7.	Post offer share holding of Acquirer (No. & %) (2+3+4+6)	50,80,620 (84.68%)	39,46,600. (65.78%)
8.	Pre offer share holding of public (No. & %) other than Acquirer	21,19,500 (35.32%)	21,19,500 (35.32%)
9.	Post offer share holding of public (No. & %) other than Acquirer	9,19,480 (15.32%)	20,53,500 (34.22%)
10.	Status of the escrow account, whether released or not	Escrow Amount Transfer to Special Account Release From Escrow Account	Rs. 12,00,020/- Rs. 1,62,600/- NIL
11.	Payment of interest, if any to the shareholders along with the details thereof	N.A.	
12.	Status of Investor complaints received, if any	NIL	
13.	Date of despatch of Consideration Payable under the Open Offer	February 28, 2011	

The Acquirer accepts full responsibility for the information contained in this Public Announcement. This Public Announcement will also be available on SEBI's website at www.sebi.gov.in

Issued by: Manager to the Offer	On behalf of the Acquirer
ARIHANT capital markets ltd. 3rd Floor, Krishna Bhavan, 67, Nehru Road, Vile Parle (East), Mumbai- 400 057. Tel. No. : +91- 22- 4225 4800/862; Fax. No.: +91- 22- 4225 4880 Email: mbd@arihantcapital.com; Website: www.arihantcapital.com **Contact Person: Mr. Satish Kumar P.** SEBI REGN NO.: INM 000011070	**Mrs. Tammineedi Sailaja** 8-2-203-82-NL-109, Plot No. 109 MLA, MP Colony, Road No. 10C Jubilee Hills, Hyderabad – 500 033. Tel. no : 040-23543377 Email: tammineedisailaja@ gmail.com

Place : Mumbai **Date : March 4, 2011**